Suppl- List 1 Sr. No. 06

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 24/2017

Rakesh KumarApplicant(s)

Through: - Mr. Jagmohan Singh, Advocate

v/s

State of J&K and Anr.

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

MMU & KAS

Learned counsel for the applicant seeks to withdraw the present application. The prayer is granted.

The bail application is, accordingly, dismissed as withdrawn.

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi

Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No